

कोई फर्म या आर्गनाइजेशन है जो गैंग सप्लाय करने का काम करता है। जिस वक्त कुरुक्षेत्र में मेला हुआ उस वक्त दिल्ली स्टेशन पर इसी तरह से दस किसानों को जहर दिया गया और वह लोग तीन घंटे के अन्दर मर गये। मैं जानना चाहता हूँ कि क्या इस गैंग और उस गैंग का कोई ताल्लुक मिला है? क्या गवर्नमेंट इस गैंग को ट्रेस आउट कर के लिक्विडेट करेगी?

**SHRI B. S. MURTHY :** As I told you, Sir, information is not available on all these details. But the police are investigating into the matter.

**SHRIMATI TARKESHWARI SINHA :** May I know whether the Government of Bihar supplied the report to Government of India after they received the FIR from the Police; if so, how many evidences were collected by the police before the FIR was submitted to be forwarded to the Government of India?

**SHRI B. S. MURTHY :** Whatever information I am giving is only information I have got from the Government of Bihar.

#### WRITTEN ANSWERS TO QUESTIONS

#### A.I.R. STAFF MEMBERS' CONTRIBUTIONS TO FOREIGN BROADCASTING ORGANISATIONS

\*572. **SHRI HARDAYAL DEVGUN :** Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether it is a fact that some staff members of All India Radio contribute also to foreign broadcasting organisations and receive payments;

(b) if so, the number of such officers and their names;

(c) whether prior permission is obtained from Government by these persons; and

(d) if not, the reasons therefor?

**THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. K. SHAH) :** (a) Yes, Sir.

(b) Two.

1. **Shri V. M. Chakrapani, News-reader** (Since resigned effective from 22-8-1968.)

2. **Shri R. S. Sharma, Editor, Akashvani Group of Journals.** (This information relates only to local offices of All India Radio. Information from remaining offices is being collected and will be laid on the Table of the House.)

(c) Prior permission was obtained by **Shri V. M. Chakrapani**. It was, however, not obtained by **Shri R. S. Sharma**.

(d) **Shri Sharma** did not obtain prior permission as the two short stories contributed by him for broadcast from BBC in the World Service were of non-controversial, non-political and literary nature. However the whole question is being examined with reference to the rules on the subject.

#### रेडियो 'पीस एंड प्रोग्रेस' के प्रसारण

\*573 **श्री टी० पी० शाह :**

**श्री बृज भूषण लाल :**

**श्री अंकार सिंह :**

**श्री जि० बे० सिंह :**

**श्री हनुम चन्द कछवाय :**

क्या वैदेशिक-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि जून और जुलाई, 1968 के महीनों में 'रेडियो पीस एंड प्रोग्रेस' ने कुछ भारतीय नेताओं की आलोचना की थी ;

(ख) क्या सरकार ऐसे प्रसारणों को भारत रूस मैत्री के विरुद्ध समझती है ;

(ग) क्या सरकार ने इन महीनों में ऐसे प्रसारणों के विरुद्ध रूस सरकार को कोई विरोधपत्र भेजा है ;

(घ) यदि हां, तो प्राप्त उत्तर का व्योरा क्या है ; और

(ङ) इस आशय के प्रसारण के बारे में सरकार की क्या प्रतिक्रिया है कि कुछ वरिष्ठ नेता अमरीकी सेंट्रल इंटेलीजेंस एजेंसी के ऐजेंट हैं ?

**बैदेशिक-कार्य मंत्रालय में उप मंत्री (श्री सुरेन्द्र पाल सिंह) :** (क) जी हां ।

(ख) से (घ) जिस प्रकार के प्रसारणों का उल्लेख है उस प्रकार के कुछ प्रसारण स्पष्टतः आपत्तिजनक हैं ।

इन प्रसारणों की ओर, और भारत-सोवियत संबंधों की दृष्टि से इन की हानिकारक प्रकृति की ओर, सोवियत प्राधिकारियों का ध्यान दिलाया गया है । सोवियत सरकार ने इस तरह के प्रसारणों के विरुद्ध हमारी आपत्तियों पर यथोचित ध्यान देने का वचन दिया है ।

(ङ) यह आरोप एकदम बेहूदा है और सरकार इसे मानने के लिए हरगिज़ तैयार नहीं ।

#### TRADE RELATIONS WITH RHODESIA

\*574. SHRI S. K. TAPURIAH : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether U.N.O. have recommended snapping totally the trade relations with Rhodesia; and

(b) if so, the details thereof and Government's reaction thereto ?

**THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) :**

(a) and (b). The Security Council adopted a resolution on 29th May 1968 imposing comprehensive mandatory sanctions against Southern Rhodesia. India voted for the resolution. The sanctions covers the areas of commercial, financial, immigration and transportation facilities.

Even before the passage of this resolution, India had severed commercial, diplomatic and other connections with Southern Rhodesia.

#### CONDEMNED VEHICLES FOR MEN

\*575. SHRI HEM RAJ : Will the Minister of DEFENCE be pleased to state :

(a) the number of condemned vehicles given to the Association of ex-servicemen, in 1966-67, 1967-68 and up to July 1968 during the current financial year; and

(b) whether Government propose to increase their quota of these vehicles if any, in view of the large number of released ex-servicemen ?

**THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI M. R. KRISHNA) :** (a) The number of discarded defence vehicles sold to cooperative societies of ex-servicemen at a pre-determined price was as follows :

<i>Period</i>	<i>No. of discarded Defence vehicles released.</i>
1966-67	15
1967-68	9
1968-69 (Upto July 1968)	NIL

(b) There is no fixed quota and hence the question of increase does not arise.

#### RELEASE OF PAKISTANI BOATS

\*576. SHRI NARENDRA KUMAR SALVE : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that Pakistani boats captured by the Indian Navy during January-February this year for intrusion into Indian waters have been released; and

(b) if so, the reasons therefor ?

**THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI B. R. BHAGAT) :** (a) and (b). Out of 30 Pakistani vessels apprehended during January-February last, two vessels were found to have indulged in smuggling activities and necessary action is being taken against them. As the remaining vessels were not found involved in similar unlawful activities, it has been decided to